

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	A. No. 153/18	GMR Kamalanga Energy Limited & Anr. Vs. Central Electricity Regulatory Commission & Ors.	1358/2018 Dated 13/04/2018	29/05/2018		09/07/2018 Court-I
02.	A. No. 154/18	Coastal Gujarat Power Limited Vs. Central Electricity Regulatory Commission & Ors.	1291/2018 Dated 09/04/2018	29/05/2018		09/07/2018 Court-I
03.	IA 732/18 in DFR No. 1161/18 (IA 732/18 – Delay in re-filing)	M/s. Sahasradhara Energy Private Ltd. Vs. Uttar Pradesh Electricity Regulatory Commission & Ors.	1161/2018 Dated 28/03/2018	30/05/2018		09/07/2018 Court-II
04.	IA 733/18 in DFR No. 1480/18 (IA 733/18 – Delay in filing)	Madhya Pradesh Power Management Company Ltd. Vs. Central Electricity Regulatory Commission & Ors.	1480/2018 Dated 24/04/2018	30/05/2018		11/07/2018 Court-II
05.	IA 736/18 & IA 735/18 in DFR No. 1241/18 (IA 736/18 - Delay in re-filing & IA 735/18 – Delay in filing)	M.R. Shivaswamy Vs. State of Karnataka & Ors.	1241/2018 Dated 04/04/2018	31/05/2018		09/07/2018 Court-II
06.	A. No. 155/18	M/s. JSW Energy Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd. Anr.	1345/2018 Dated 13/04/2018	31/05/2018		10/07/2018 Court-I
07.	A. No. 156/18	NTPC Limited Vs. Power Grid Corporation of India Ltd. & Ors.	1270/2018 Dated 06/04/2018	06/06/2018		10/07/2018 Court-II
08.	RP No. 5/18 in A No. 107/15 & A No. 117/15	Lanco Amarkantak Power Ltd. Vs. Haryana Electricity Regulatory Commission & Ors	1444/2018 Dated 20/04/2018	08/06/2018		10/07/2018 Court-I Court-II

09.	IA 742/18 in DFR No. 1563/18 (IA 742/18 – Delay in filing)	D.B. Power Ltd. Vs. Central Electricity Regulatory Commission & Ors.	1563/2018 Dated 02/05/2018	12/06/2018		10/07/2018 Court-II
10.	A No. 159/18 & IA 743/18 (IA 743/18 – For Stay)	Jindal India Thermal Power Limited Vs. Central Electricity Regulatory Commission & Ors.	1493/2018 Dated 24/04/2018	13/06/2018		11/07/2018 Court-I
11.	A No. 160/18 & IA 753/18 (IA 753/18 – For Stay)	GMR Kamalanga Energy Limited Vs. Central Electricity Regulatory Commission & Ors.	1476/2018 Dated 23/04/2018	13/06/2018		11/07/2018 Court-I
12.	A No. 162/18	M/s JSW Energy Ltd. Vs. Maharashtra State Electricity Regulatory Commission & Anr.	1618/2018 Dated 07/05/2018	13/06/2018		11/07/2018 Court-I
13.	IA 745/18 & IA 746/18 in DFR No. 1437/18 (IA 745/18 – Leave to file the appeal & IA 746/18 – Delay in filing)	National Solar Energy Federation of India Vs. Karnataka Electricity Regulatory Commission	1437/2018 Dated 20/04/2018	13/06/2018		11/07/2018 Court-II
14.	IA 748/18 & IA 749/18 in DFR No. 1439/18 (IA 748/18 – Leave to file the appeal & IA 749/18 – Delay in filing)	National Solar Energy Federation of India Vs. Karnataka Electricity Regulatory Commission	1439/18 Dated 20/04/2018	13/06/2018		11/07/2018 Court-II
15.	IA 754/18 & IA 755/18 in DFR No. 1438/18 (IA 754/18 – Leave to file the appeal & IA 755/18 – Delay in filing)	National Solar Energy Federation of India Vs. Karnataka Electricity Regulatory Commission	1438/2018 Dated 20/04/2018	13/06/2018		11/07/2018 Court-II
16.	IA 759/18 in DFR No. 1539/18 (IA 759/18 – Delay in filing)	Uttarakhand Power Corporation Ltd. Vs. M/s. Uttar Bharat Hydro Power Pvt. Ltd & Anr.	1539/2018 Dated 01/05/2018	15/06/2018		12/07/2018 Court-II
17.	IA 762/18 in DFR No. 1540/18 (IA 762/18 – Delay in filing)	Uttarakhand Power Corporation Ltd. Vs. M/s. Greenko Budhil Hydro Power Pvt. Ltd. & Anr.	1540/2018 Dated 01/05/2018	15/06/2018		12/07/2018 Court-II

18.	A. No. 163/18 & IA 767/18 (IA 767/18 –For exemption from filing certified copy of the impugned order)	GMR Warora Energy Limited Vs. Central Electricity Regulatory Commission & Ors.	1534/2018 Dated 01/05/2018	21/06/2018		12/07/2018 Court-I
19.	IA 768/18 in DFR No. 1500/18 (IA 768/18 – Delay in filing)	The Tata Power Company Limited (Distribution) Vs. Maharashtra Electricity Regulatory Commission & Ors.	1500/2018 Dated 25/04/2018	21/06/2018		12/07/2018 Court-I
20.	RP No. 06/18 in A No 201/2017	BLA Power Pvt Ltd. Vs. State of Madhya Pradesh through Energy Departments & Ors.	1923/2018 Dated 25/05/2018	28/06/2018		12/07/2018 Court-I
21.	IA 799/18 in DFR No. 1492/18 (IA 799/18 – Delay in filing)	GRIDCO Limited Vs. Odisha Electricity Regulatory Commission & Ors.	1492/2018 Dated 24/04/2018	28/06/2018		13/07/2018 Court-II
22.	IA 797/18 in DFR No. 1828/18 (IA 797/18 – Delay in filing)	M/s. Greenko Budhil Hydro Power Pvt. Ltd. Vs. Central Electricity Regulatory Commission & Anr.	1828/2018 Dated 21/05/2018	29/06/2018		13/07/2018 Court-II

**By Order
Sd/-
Dy. Registrar**

Dated: 03/07/2018